

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.528/2016
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY : Natbar Nath
V/s
RDPL

SECTION OF THE COMPANIES ACT: 433(e)&(f)

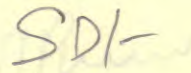
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Pramod K. Tiwary	Advocate	Petitioner	


ORDER

Learned Counsel for the petitioner undertakes to file the compliance report in terms of Rule known as 'Companies (Transfer of pending proceedings) Rules, 2016' and also to serve a notice to the respondent.

Let the needful be done within four weeks.

List on 03.5.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.3.2017